

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00057/2019 in OA/310/01289/2018

Dated Tuesday the 3rd day of September Two Thousand Nineteen

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

M.S.Baghyaroopa,
W/o Late G. Muralidharan,
B 36, Meenakshi Nagar,
Kovaipudur,
Coimbatore 641002.

....Applicant/Applicant

By Advocate M/s. Balan Haridas

Vs

1. Mr. Venkatasamy Ramasamy,
Director of Postal Service,
Department of Post,
Western Region – TN,
Coimbatore 641002.

2. Mr. Sheulli Burman,
Post Master General,
Department of Post,
Western Region – TN,
R.S. Puram, Coimbatore 641002.

3. Mr. Sudhir Gopal Jakhre,
Senior Superintendent of Post Offices,
Coimbatore Division,
Coimbatore 641001.

4. Mr. Gunasekaran,
Post Master,
R. S. Puram HO,
Coimbatore 641002.Respondents/Respondents

By Advocate Mr. Su. Srinivasan

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

This CP has been filed alleging wilful disobedience of the order dt. 28.09.2018 by the respondents.

2. When the matter is taken up for hearing, learned counsel for the respondents files a copy of the order dt. 23.08.2019 passed in compliance of the order of this Tribunal which is taken on record.

3. Learned counsel for the applicant submits that he is not satisfied with the order passed by the respondents. He seeks liberty for challenging the same through a fresh OA.

4. In view of the above, CP is closed. The applicant is at liberty to file a fresh OA challenging the aforesaid order. Notices discharged.

**(T.Jacob)
Member(A)**

**(P. Madhavan)
Member(J)**

03.09.2019

SKSI